

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 558 of 2019

IN THE MATTER OF:

Shyam Sunder Bhatiya

...Appellant

Vs

Khozim Yusuf Nagarwala & Anr.

....Respondents

Present:

For Appellant: Mr. Amit George, Mr. Swaroop George and Mr. Bharat Raypourgam Advocates

For Respondents: Mr. Gautam Singh, Advocate for Respondent No. 1

Mr. Amol Vyas, Advocate for RP for Mr. Satyendra P. Khorania, RP

ORDER

19.09.2019 Due to paucity of time, the matter could not be taken up.
Post the appeal 'for Admission (After Notice)' on **14th November, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)